Annexure 7
Name of the Corporate debtors: M/s.Kranthi Edifice Private Limited: Date of Commencement of Inolvency: 27-06-2022

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S No	Name of the creditor	Identifica tion No			Details of claim admitted					% share in total amount of claims admitted	of continge nt claim	Amount of any mutual dues, that may be set off		Amount of claim under verificati on	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attatchment pending disposal	Whether lien / attatchment removed? (Yes /No)	Amount covered by guarantee						
	Employees' State Insurance														ī
1	Corporation	1	21.07.2022	2,93,543	2,93,543	Form B	N/A	N/A	N/A	0	-	-	-	-	ı
	Employees Provident Fund														
2	Organization	2	04.08.2022	4,727	4,727	Form B	N/A	N/A	N/A	0	-	-	-	-	
													-	-	
	Sub Total														ı
		l	1	2.98.270	2.98.270	1				-	l	1	-	-	i